

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : Comp.Appeal/49/2024
Petition No :
Name of Petitioner : Income Tax Officer
& Vs
Name of Respondent : Simple-Ton Infrastructure Pvt Ltd & 3 Ors
Section : Sec 252(3) of CA, 2013

ORDER

Present: Mr. Rajkumar Jhabakh, Ld. Counsel for Appellant.

Heard.

Appellant is directed to serve copy of the Appeal on the Respondents and file Affidavit of service.

List the Appeal on **10.07.2024** for appearance and reply.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**